

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 138/2016
OA No. 4117/2015**

New Delhi this the 11th day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

D.K. Chahal, Pay & Accounts Officer,
Aged about 51 years,
S/o Late Shri Roshan Lal Chahal,
R/o 240-B, G-2 Block, DDA Flats,
Vikas Puri, New Delhi-110018 - Petitioner

(By Advocate: Mr. M.K. Bhardwaj)

VERSUS

1. Shri Ratan Watal,
Secretary,
Ministry of Finance,
Department of Expenditure,
North Block, New Delhi

2. Shri M.L. Joseph,
Controller General of Accounts,
Ministry of Finance,
Dept. Of Expenditure,
Room No.714,
Lok Nayak Bhawan, Khan Market,
New Delhi -Respondents

3. Shri P.L. Sahu,
Jt. Controller General of Accounts,
Ministry of Finance, Deptt. Of Expenditure,
Lok Nayak Bhawan, Khan Market,
New Delhi

(By Advocate: Mr. D.S. Mahendru)

O R D E R (Oral)**Mr. V. Ajay Kumar, Member (J):**

Heard both sides.

2. Since the respondents, in pursuance of the orders of this Tribunal dated 06.11.2015 in OA No. 4117/2015, passed a speaking order on 22.01.2016, nothing survives in this C.P. Accordingly, the same is closed. Notices are discharged. However, the applicant is at liberty to challenge the aforesaid order, if still aggrieved, in accordance with law.

**(Dr. B.K. Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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